

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.04.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

12:30 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

1.	Comp. App. (AT) (Ins) No. 690 of 2020	Phoenix ARC Pvt. Ltd., (Trustee of Phoenix Trust FY – 14 - 9) Vs. Nagaur Water Supply Company Pvt. Ltd.	Suresh Dutt Dobhal	Pradhuman Gohil Upendra Sai
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**